

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
C.P.(IB)/83(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Saheb Impex Through Raviraj Tapulal Aghara a Partner of
Saheb Impex
V/s
Camerich Papers Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. P. M. Lakhani, Ld. Adv.
For the Respondent :Mr..Vivek Zalavadiya, Ld. PCA

ORDER

Written synopsis stated to be has been uploaded yesterday which is not available on the DMS Portal. Learned counsel for the applicant to ensure to file physical and also ensure to have uploaded on the DMS Portal within three days with an advance copy to the other side.

Re-list on 14.02.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)